

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3418
ANSWERED ON:10.12.2009
PROFIT FROM KG BASIN
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Government has received first instalment of profit from the Gujarat refinery of Vadodara in the recent past;
- (b) if SO, the share of Gujarat refinery of Vadodara on production of crude oil and other petroleum products in each calendar year in last two decades;
- (c) the difference of share of profits shown in Jamnagar Essar and Reliance refineries in comparison of Gujarat refinery of Vadodara; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Gujarat Refinery at Vadodara does not produce crude oil. The refinery processes indigenous and imported crude oil to produce various petroleum products. The contribution in profit to Government of India is in the form of dividend which is given on the basis of corporate profits of Indian Oil Corporation Ltd. (IOCL) and not on the basis of profits of Gujarat Refinery alone. The share of Gujarat Refinery in respect of production of petroleum products by IOCL from the year 1991 to 2008 is at annexure-I.

(c) & (d): Essar and Reliance refineries at Jamnagar, being private refineries, information is not available.